

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
IA No. 397 of 2012

Dated: 04th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd.

... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Mr. Sitesh Mukherjee
Mr. Anand K. Srivastava for R-2

ORDER

Mr. Sitesh Mukherjee, the learned counsel appearing for the Respondent No. 2 is filing the written submissions today after serving copy on the other side.

The learned counsel for the Commission seeks some time to file written submissions. Accordingly, he is directed to file the same within ten days after serving copy on the other side.

Post the matter for further hearing on **11.03.2013.**

(Rakesh Nath)
Technical Member
ak/pg

(Justice M. Karpaga Vinayagam)
Chairperson